

1	2	3	4	5
23.	Meghalaya	-	36,844	1,03,467
24.	Mizoram	-	902	24,879
25.	Nagaland	-	9,225	40,177
26.	Odisha	10,11,955	12,88,380	19,25,954
27.	Puducherry	760	1,861	10,753
28.	Punjab	2,45,008	1,37,343	8,26,611
29.	Rajasthan	17,22,694	9,02,940	30,69,891
30.	Sikkim	-	687	7,111
31.	Tamil Nadu	2,72,749	7,45,302	21,23,792
32.	Telangana	41	-	9,23,800
33.	Tripura	-	46,379	1,92,014
34.	Uttar Pradesh	55,31,159	9,54,957	64,76,981
35.	Uttarakhand	1,13,866	23,574	2,15,481
36.	West Bengal	25,20,479	25,36,306	30,05,534
TOTAL		200,31,618	155,71,658	362,94,333

LPG connections under PMUY

577. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the district-wise percentage of population covered with LPG connection under Pradhan Mantri Ujjwala Yojana and otherwise;

(b) whether the Ministry has decided to provide LPG to all by 2020;

(c) whether Ministry is aware that there are as many as 3 lakh households in Nellore district of Andhra Pradesh which does not have LPG connections;

(d) whether it is also a fact that PMUY is not extensively publicised resulting in lakhs of households being deprived of taking the benefits of this scheme; and

(e) if so, what steps the Ministry is taking to publicise this scheme, particularly in rural and inaccessible areas?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Government of India launched Pradhan Mantri Ujjwala Yojana (PMUY) under which a deposit free connections are provided to poor families having no LPG connection subject to fulfilling other terms and conditions. The scheme is under implementation since 1st May, 2016. PMUY is implemented across the country. As on 20.06.2019, more than 7.23 crore connections have been provided to poor families. The number of LPG connections issued under PMUY varies across districts depending on the number of eligible poor families.

(c) As on 20.06.2019, OMCs have released 22,303 LPG connections in Nellore District of Andhra Pradesh under the scheme. Currently, the LPG coverage in Nellore district is about 91%.

(d) and (e) Extensive publicity has been given about PMUY including through print and electronic media. Also, the elected representatives are invited to distribute PMUY connections to the beneficiaries.

Determination of prices of petroleum products

578. SHRI RAJMANI PATEL:

DR. L. HANUMANTHAIAH:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether prices of petroleum products are determined according to prices of these products in international market, if so, the details thereof;

(b) the quantum of increase/decrease in prices of petrol/diesel during the last three years and current year, date-wise and the quantum of increase/decrease recorded in prices of crude oil in international market at time of this revision;

(c) whether a reduction in prices of petrol/diesel by Oil Marketing Companies has not been proportionate to the fall in prices of crude Oil in international market; and

(d) if so, the reasons therefor and financial benefit accrued to Government from it?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Prices of petrol and diesel have been made market-determined by the Government with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with international product prices and other market conditions. The prices of petroleum products are linked to the price of respective products in the international mar-